

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 07th January, 2015
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

| S.No | Case No. | Parties | Counsel For Parties | Remark |
|--------------------|--------------------|--|---|--------|
| FOR HEARING | | | | |
| 1. | Appeal No.8/2011. | North East Affected Area Development Society Vs. MoEF & Ors. | Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Advs. For the Appellant. Mr. Vivek Chib , Ms. Ruchika Goel and Mr. Joby Varghese, Advs. for R-1. Mr. Anil Srivastav, Adv. For R-2. Mr. Tarun Johri for Respondent No. 3. Mr. A.D.N.Rao , Adv. & Mr. Sudipto Sircar, Adv. for R- 4. | |
| 2. | Appeal No.92/2013. | Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors. | Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Advs. For the Appellant. Mr. A.D.N. Rao, & Sudipto Sircar, Advs. Adv. for R-1. Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Joby Varghese, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6 Mr. B.V. Niren, Adv. for Ministry of Coal. | |

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**DATE: 07th January, 2015
Time: AFTER THE ABOVE BENCH**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE Melath Sasidharan Nambiar
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER

| S.No | Case No. | Parties | Counsel For Parties | Remark |
|------------------------------------|--|---|---|--------|
| FOR ADMISSION | | | | |
| 1. | M.A.No.5/2015 in Original Application No.188/2014. | Toxics Links Vs. U.O.I & Ors. | Ms. Richa Kapoor, Adv. For the Applicant in M.A.No.5/2015, R-27. | |
| 2. | M.A.No.6/2015 in Original Application No.188/2014. | Toxics Links Vs. U.O.I & Ors.1 | Mr. Anil Soni, Addl. Adv. Gen. For the Applicant in M.A.No.5/2015, R-56. | |
| FOR COMPLETION OF PLEADINGS | | | | |
| 3. | Original Application No. 193/2014. | Residents Welfare Association Vs. U.O.I & Ors. | Mr. Manish Kr. Vikkey, Adv. for the Applicant. Ms. P. Batra Singh, Adv. For R -1. Mr. Balendu Sekhar, Adv. & Mr. Dinesh Jindal, LO, for R-2. Mr. Balendu Sekhar, Adv. For R-3. Mr. Rajkumar with S.L. Gundle Adv. For R-4. Mr. Rajiv Bansal, Mr. Kush Sharma and Mr. Anshul Pathak, Advs. For R-5. Mr. Vivek Sharma, S.I., for R-6. | |
| 4. | Appeal No. 19 / 2013 & M.A.No.72/2013 , & M.A.No.171/2014. | Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors. | Mr. Rahul Choudhary, & Ms. Maneka Kaur, Advs. For the Appellant. Mr. Vivek Chib & Mr. Kaushal Gupta, Advs. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. Neeraj Malhotra, Adv. & Mr. Prithu Garg, Adv. for R-4. | |
| FOR HEARING | | | | |
| 5. | Appeal No. 17/2014 & M.A. No. 184/2014. | Harish kumar Vs. Haryana state Pollution Control Board & Ors. | Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Anil Grover, AAG and Mr. Vineet Malik and Ms. Divya Jain, Advs. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundli, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3. | |
| 6. | Appeal No. 45/2014 & M.A. No. 377/2014. | Harish Kumar Vs. Haryana State Pollution Control Board & Ors. | Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Anil Grover, AAG and Mr. Vineet Malik and Ms. Divya Jain, Advs. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundli, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3. | |

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| 7. | Appeal No. 46/2014 & M.A.No. 380/2014. | Harish Kumar Vs. Haryana State Pollution Control Board & Ors. | Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Anil Grover, AAG and Mr. Vineet Malik and Ms. Divya Jain, Advs. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundli, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5. |
| 8. | Original Application 35(THc)/2013 & M.A.No.21/2014. | Parminder Singh Vs. Punjab PCB & Ors. | Mr. Ritwick Dutta, Adv. For the Applicant. Mr. A. R. Takkar, Adv. & Ms. Gurinderjit, Adv for R- 1 & 2. Mr. Nitish Kr. Sharma & Mr. Jeevesh Nagrath, Advs. for R- 4 to 6. Mr. Rajat Navet, & Mr. Ritwick Navet, Advs. for R-7. Mr. Sunil Gupta, Adv. for R- 9 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, Sr. Law Officer (CPCB) for R-10 |
| 9. | Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014. | M/s Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr. | Mr. Umesh Sharma, & Mr. V.K.Tandon Advs. For the Appellant. Mr. N.Hooda, Sr. Adv. & Vineet Malik, Advs. for R-1 to 3. Ms. Puja Kalra and Mr. D.K. Singh, Advs. For R-4. |

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